National Company Law Tribunal Allahabad Bench Allahabad

CP No. 13 (ND)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.10.2016.

NAME OF THE COMPANY: Sh. Vijay Kumar Gangwar

Vs.

M/s Farukhabad Cold Storage Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. 2.

Order dated 28.10.2016

<u>CP No. 13(ND) Shri Vijay Kumar Gangwar Vs. M/s</u> <u>Farukhabad Cold Storage Ltd.</u>

Office is directed to verify service of notices on the Respondents from the Website of India Post. List on 17.11.2016.

Matter shall be listed on 17.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 28.10.2016

88/10/20/0 Curr 88/10/20/0 Curr